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Date: 24/08/2025

Iqbal Khan Vs Surjee Devi & Ors

Court: Delhi High Court

Date of Decision: Feb. 7, 2024

Acts Referred: Employeeï¿1/2s Compensation Act, 1923 â€" Section 3, 4, 4A(3), 4A(3)(b), 10, 10(A), 10(B), 11, 17, 19,

30(1)(aa)

Code of Civil Procedure, 1908 â€" Section 151

Hon'ble Judges: Dharmesh Sharma, J

Bench: Single Bench

Advocate: Madhu Sudan Bhayana, Madahv Shah, Pradhuman, Vikrant Rana, Arjun Khatri, Pankaj Gupta

Final Decision: Dismissed

Judgement